#### GOVERNMENT OF INDIA MINISTRY OF COAL

#### LOK SABHA STARRED QUESTION NO †\*43 TO BE ANSWERED ON 23.07.2025

#### **Spending of CSR Funds**

#### †\*43. Shri Arun Kumar Sagar:

Will the Minister of Coal be pleased to state:

- (a) whether various Public Sector Undertakings under this Ministry have allocated funds under Corporate Social Responsibility (CSR) during the last three years and the current year;
- (b) if so, the details of these funds spent, particularly in the Backward and Scheduled Caste dominated areas of the country along with the number of people benefitted therefrom during the said period, Undertaking, Head and Area-wise;
- (c) whether effective steps have been taken to ensure optimum spending under CSR across the country particularly in the Backward and Scheduled Caste dominated areas;
- (d) if so, whether the Scheduled Caste dominated areas of the country particularly Shahjahanpur Lok Sabha Constituency in Uttar Pradesh has been covered under the same; and
- (e) if so, the details thereof?

# ANSWER MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

(a) to (e): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF THE LOK SABHA STARRED QUESTION NO. †\*43 ANSWERED ON 23.07.2025 ASKED BY SHRI ARUN KUMAR SAGAR, HON'BLE MP REGARDING "SPENDING OF CSR FUNDS"

(a): Coal India Limited (CIL) and NLC India Limited (NLCIL), Public Sector Undertakings (PSUs) under the Ministry of Coal have allocated funds under CSR during each of the last three years and the current year, as per the norms prescribed in Section 135 of Companies Act 2013. The details of CSR funds allocated during the last three years and the current year are given below:

Financial Year	CIL and Subsidiaries (Rs. in crore)	NLCIL (Rs. in crore)
2022-23	441.62	39.65
2023-24	425.03	40.27
2024-25	700.72	43.89
2025-26	884.44	43.54 (Interim Budget)

(b) & (c): As per the CSR policy of CIL, subsidiaries are required to allocate at least 80% of their annual CSR budget within a 25 kilometer radius of their mining sites or project locations and rest 20% in the state(s) of operation. Coal India Limited (HQ) is empowered to undertake CSR projects anywhere in the country, but must allocate its resources across multiple states and thematic priorities. The nature of CSR activities is such that they benefit the whole population of the area by creating enabling conditions for their socio-economic upliftment, which includes Scheduled Castes and Backward classes. CIL through its CSR policy has ensured that the underprivileged people in project affected areas and in the states of operation are primary beneficiaries of CSR activities. All the 8 operational states of CIL i.e West Bengal, Uttar Pradesh, Madhya Pradesh, Jharkhand, Chhattisgarh, Maharashtra, Assam and Odisha have sizeable backward population.

NLCIL allocates 2% of the average net profit of preceding three years for CSR every year and undertakes CSR activities under various items of Schedule VII of Companies Act 2013. NLCIL spends 75% of CSR funds in the local area (operating regions). An estimated 50–55% of the total CSR budget is spent for the welfare of Backward and Scheduled Caste populations in surrounding villages/regions of NLCIL.

The CSR projects are undertaken for socio-economic development of the whole society where the project is executed. Hence, the exact number of people benefitting from the project cannot be ascertained. The undertaking-wise details of quantum of funds spent during last 3 years and the current financial year are as under:

Undertaking	CSR Funds Spent (Rs. in crore)						
	FY 22-23	FY 23-24	FY 24-25	FY 25-26 (till			
				June 2025)			
ECL	6.92	7.32	4.41	0.54			
BCCL	11.42	7.77	22.15	0			
CCL	36.12	61.92	81.11	10.27			
MCL	207.97	162.90	228.08	43.97			
NCL	133.64	157.87	192.19	17.48			
SECL	59.28	53.07	50.14	1.05			
WCL	11.62	13.97	52.51	0.07			
CMPDIL	8.92	8.81	9.33	0.26			
CIL	42.04	98.55	95.73	55.28			
NLCIL	43.07	47.36	47.19	3.77			
TOTAL	561.00	619.54	782.84	132.69			

Details of head-wise and area- wise funds spent are placed at Annexure-A

(d) & (e): In Uttar Pradesh, only Northern Coalfields Limited (NCL) operates mines, all of which are located in Sonbhadra district; consequently, the great majority of NCL's CSR expenditure is necessarily directed to communities in and around Sonbhadra, with the residual amount being shared across its wider footprint in both Uttar Pradesh and Madhya Pradesh.

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#### Annexure-A

Annexure referred to in parts (b) & (c) of the Statement on reply to the Lok Sabha Starred Question No.  $\dagger*43$  to be answered on 23.07.2025

## 1. Head-wise funds spent by CIL and its subsidiaries

Head	CSR Funds Spent (Rs. in crore)						
	FY 22-	FY 23-	FY 24-	FY 25-26 (till	Total		
	23	24	25	June 2025)			
Healthcare, Sanitation &	203.73	251.04	332.31	58.25	845.33		
Nutrition							
Education, Skilling &	144.46	124.53	246.15	38.71	553.85		
Livelihood							
Rural Development	110.12	116.69	82.63	16.27	325.71		
Environmental	19.20	22.68	31.31	1.23	74.42		
Sustainability							
Promotion of Sports	29.56	32.29	7.63	2.61	72.09		
Others	10.86	24.95	35.62	11.85	83.28		
TOTAL	517.93	572.18	735.65	128.92	1954.68		

### 2. Area (State) wise funds spent by CIL and its subsidiaries

		CSR Funds Spent (Rs. in crore)					
S. No.	State/UT	FY 22-23	FY 23-24	FY 24-25	FY 25-26 (till June	TOTAL	
					2025)		
1	Assam	1.51	3.40	3.87	0.53	9.31	
2	Chhattisgarh	51.70	37.18	29.04	1.05	118.97	
3	Jharkhand	58.43	86.26	116.97	15.50	277.16	
4	Madhya Pradesh	109.50	145.91	145.86	13.13	414.4	
5	Maharashtra	13.57	13.91	59.11	13.64	100.23	
6	Odisha	209.61	164.51	223.08	43.97	641.17	
7	Uttar Pradesh	36.43	52.58	69.41	8.19	166.61	
8	West Bengal	14.21	30.44	13.17	5.39	63.21	
	TOTAL						
	(States of	494.96	534.19	660.51	101.40	1,791.06	
	<b>Operation</b> )						
9	Andhra Pradesh	0.17	0.12	3.88	1.83	6.00	

	CSR Funds Spent (Rs. in crore)						
S. No.	State/UT				FY 25-26		
<b>5.110.</b>	State/C1	FY 22-23	FY 23-24	FY 24-25	(till June	TOTAL	
					2025)		
10	Arunachal	0.62	0.03	0.00	0.00	0.65	
	Pradesh	0.02	0.03	0.00	0.00	0.02	
11	Bihar	0.03	0.46	1.41	0.15	2.05	
12	Delhi	0.10	0.00	0.22	1.20	1.52	
13	Gujarat	0.78	1.48	7.96	0.91	11.13	
14	Haryana	0.65	0.55	0.06	0.00	1.26	
15	Himachal	1.16	0.00	0.00	0.73	1.89	
	Pradesh	1.10	0.00	0.00	0.73	1.09	
16	Jammu &	0.00	0.00	0.00	0.00	0	
	Kashmir	0.00	0.00	0.00	0.00	U	
17	Karnataka	0.83	14.20	4.20	1.57	20.8	
18	Kerala	0.81	0.00	0.00	0.00	0.81	
19	Ladakh	0.18	1.95	4.15	2.38	8.66	
20	Manipur	0.20	0.17	0.00	0.00	0.37	
21	Mizoram	0.00	0.70	0.08	0.00	0.78	
22	Meghalaya	0.00	0.00	0.00	0.00	0	
23	Rajasthan	0.00	0.37	0.88	1.39	2.64	
24	Sikkim	0.00	0.24	0.31	0.00	0.55	
25	Tamil Nadu	0.00	0.35	1.52	0.00	1.87	
26	Telangana	0.63	0.00	0.44	2.52	3.59	
27	Tripura	0.00	0.00	0.00	0.00	0	
28	Uttarakhand	3.68	0.00	2.90	6.65	13.23	
29	PAN India						
	Projects + Admin						
	& Other Exp. +	13.13	17.37	47.13	8.19	85.82	
	Depository						
	works						
	TOTAL (Other	22.07	27 00	75 1 4	27 52	162.62	
	States)	22.97	37.99	75.14	27.52	163.62	

			CSR Funds	Spent (Rs.	in crore)		
S. No.	State/UT		FY 22-23	FY 23-24	FY 24-25	FY 25-26 (till June 2025)	TOTAL
	TOTAL States)	(All	517.93	572.18	735.65	128.92	1954.68

# 3. Head-wise funds spent by NLCIL

Sl.	CSR Focus Area (Schedule VII	CSR Funds Spent (Rs. in crore)				
No.	Items)	2022–23	2023–24	2024–25	2025–26 (up to June 25)	
1	Health Care and Sanitation	13.48	11.21	18.16	3.31	
3	Providing Safe Drinking Water	_	19.24	12.10	0.06	
4	Education (including special/vocational skills)	24.87	10.63	9.15	0.01	
5	Women Empowerment/Gender Equality	_	1.20	_	_	
6	Environmental Sustainability	_	0.14	0.93	_	
7	Promoting Sports in Rural Areas	0.53	0.46	_	0.04	
8	Water Resource Augmentation/Rural Development	_	_	0.28	0.33	
9	Providing Link Roads	2.06	0.88	1.09	_	
10	Heritage, Arts and Culture	0.02	1.54	3.14	_	
11	Welfare of Armed Forces	0.05	0.05	0.15	_	
12	Administrative Overheads	1.98	2.01	2.19	0.02	
13	Disaster Management (Relief, Rehabilitation, Reconstruction)	0.08	_	_	_	
	Total	43.07	47.36	47.19	3.77	

# 4. Area (State) wise funds spent by NLCIL

Sl.	State	CSR Funds Spent (Rs. in crore)					
No.		FY 22-23 FY 23-24 FY 24-25 Total					
1	Tamil Nadu	27.20	42.73	34.44	104.37		

2	Rajasthan	2.92	2.73	5.71	11.35
3	Odissa	8.89	1.07	4.61	14.58
4	Kerala	0.35	0.14	0.54	1.03
5	Karnataka	1.43	0.19	1.71	3.34
6	New Delhi	0.37	0.08	0.15	0.60
7	West Bengal	1.38	0.00	0.00	1.38
8	Maharashtra	0.06	0.32	0.03	0.40
9	Telangana	0.03	0.07	0.00	0.10
10	Haryana	0.43	0.04	0.00	0.47
	Total	43.07	47.36	47.19	137.63

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